

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2320

ANSWERED ON:11.03.2016

Schemes Implemented Through NGOs

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of financial assistance provided to the State Governments/Non Government Organisations (NGOs) for running of children homes/orphanages in the country during the last three years and the current year, State/UT-wise;
- (b) whether the Government has put in place adequate monitoring mechanisms to ensure proper running of these institutions by State Governments and NGOs and ensure proper rehabilitation of the children, if so, the details thereof;
- (c) whether financial assistance has been provided to NGOs for certain Government sponsored schemes in various States including Madhya Pradesh and Uttar Pradesh:
- (d) if so, the details of the NGOs along with funds allocated for implementing the schemes during the last three years and the current year; and
- (e) whether Government has conducted any review of their work, if so, the details thereof along with the outcome thereon?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (d) : The Ministry of Women and Child Development is providing financial assistance to Non-Government Organisations (NGO) for running various schemes including the schemes for running children homes and orphanages in various States. The Ministry is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) from 2009-10 through State Government/UT Administrations including the State of Madhya Pradesh and Uttar Pradesh with the objective of creating safe and protective environment for children in difficult circumstances, including poor/orphans/neglected/destitute children across the country. Under ICPS, financial support is provided for setting up and maintenance of various types of Homes and Open Shelters run by States/UTs or voluntary organisations. Funds allocated to the States during the last three years and current year is Annexed.

(e) Review meetings with Women and Child Development Departments of the State Governments/UT Administrations are held to discuss the issue of effective implementation of the schemes/programmes of the Ministry. The Central Sector Schemes of the Ministry, which have inbuilt monitoring mechanism, are also periodically reviewed for their proper and better implementation.
